

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

27. CA(CAA)-1161(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.02.2021**

NAME OF THE PARTY: Barton Vinimay Pvt Ltd

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **17.02.2021**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

SVR